

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

R.P. NO. 04 OF 2016 IN
APPEAL NO. 255 OF 2013

Dated: 15th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Delhi Transco Ltd.	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	Respondent(s)
Tata Power Delhi Distribution Ltd.	Review Petitioner/R-4

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Prarichita Choudhury

Counsel for the Respondent(s) : Mr. Pradeep Mishra
Mr. Shashank Pandit for R-1

Mr. H.S. Phoolka, Sr. Adv.
Mr. Sumeet Pushkarna
Ms. Shilpa Dewan
for Respondent Pension Trust

Mr. Anupam Verma
Mr. Rahul Kinra
Mr. Ashutosh Kr. Srivastava
Mr. Anurag Bansal for TPDDL
(Review Petitioner)

ORDER

List this matter on **26.02.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

tpd/vt

(Justice N.K. Patil)
Judicial Member